

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/177(CHE)/2022
Name of Petitioner : State Bank of India
& Vs
Name of Respondent : Aadith D Vikram
Section : Sec 95(1) of IBC, 2016

ORDER

Present: Ms. Vaiduriya, Ld. Counsel for Financial Creditor.

Ld. Counsel submits that inadvertently, new IRP could not be contacted.

Some more time is sought and granted.

List the Petition for report of the IRP on **13.06.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**